National Company Law Tribunal

Allahabad Bench

CP No. (IB) 55/ALD/2017 (ANO. 46/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: Ram Bindal VIS Limil L+d

SECTION OF THE COMPANIES ACT/ 1 & B CODE: Insolvency Code of 2016

SI. NO.

Name

Designation

Representation

Signature

1.

2.

C.P. No. (IB) 55/ALD/2017, CA No. 42/2018

The present case is filed in respect of the Corporate Debtor Company through Resolution Professional.

The Registry is directed to make scrutiny of the same and to issue a notice to the Respondent.

The matter to be listed on 23rd March. 2018.

Date: 22/02/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)